NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 8th May, 2024, 10:30 A.M.

CP No. 6/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Debasish Mahapatra -Vs- Konark Aquatics & Exports Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Mr. Saswat Kumar Acharya, Adv.
Mr. Abhisek Dash, Adv.
Mr. Ayush Khandelwal , Adv.

For Respondent (s) — Mr. Laxmidhar Sahoo, Adv.

ORDER

Ld. Counsel Mr. S.K. Acharya appeared for the petitioner. Ld. Counsel Mr. Laxmidhar Sahoo appeared for the R1 to R3. Pleadings completed. List the matter on 26.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)